

HIGH COURT OF SIKKIM

Format for Annual Compilation of Data:


Cases Instituted and Disposed in the year,2024

Name of the Court	Cases brought forwarded from the previous year (Nos.)(Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases(Nos.) (Civil/Criminal)			Pending cases(Nos.)		
	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	(civ.+Crl.)	CIVIL	CRL.	Civ+Crl.)	CIVIL	CRL	(civ.+Crl.)
HIGH COURT OF SIKKIM	125	53	178	133	59	190	114	46	158	142	66	208

Strength of Judges(As on 31st December,2024)

Total Sanctioned Strength(II Qtr.)	Total Workind Strength (II Qtr.)	Vacancy
03	03	00




Joint Registrar cum-Reader
High Court of Sikkim
Gangtok

Annexure – III

Status of cases in terms of pendency(As on 31st December,2024)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 Yrs.	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.	Upto 1 Yrs	More than 1 & Less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.
2024	76	27	27	12	45	18	01	01

Bifurcation of Pending cases (As on 31st December, 2024)

CIVIL		CRIMINAL		(Civ.+Crl)	(Civ.+Crl)
Ready (Complete) Matters	Not ready (complete) Matters	Ready (Complete) Matters	Not ready (complete) Matters	Ready (Complete) Matters	Not ready (complete) Matters
53	89	45	21	98	110